

- (iii) (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3898/17/21]

- (iv) (a) Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways, for the year 2019-20 (for the year ending 31st March, 2020).
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3899/17/21]

MOU (2020-21) between Government of India and ONGC and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dharmendra Pradhan, I to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation (ONGC), for the year 2020-21.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4098/17/21]

I. Report and Accounts (2019-20) of BEML, Bengaluru and related Papers

II. MOU (2020-21) between Government of India and BEML Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Shripad Yesso Naik, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Fifty-sixth Annual Report and Accounts of the Bharat Earth Movers

Limited (BEML), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T.4190/17/21]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the BEML Limited, for the year 2020-21.

[Placed in Library. See No. L.T.4191/17/21]

Reports and Accounts (2019-20) of various organisations and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Kiren Rijiju, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Central Council of Indian Medicine (CCIM), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Council.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4298/17/21]

- (ii) (a) Annual Report and Accounts of the Central Council of Homoeopathy (CCH), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3386/17/21]

- (iii) (a) Annual Report and Accounts of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts.